

dum thereto published in Notification No. G. S. R. 1037 in Gazette of India dated the 17th July, 1976.

- (iv) **The Fertiliser (Control) Sixth Amendment Order, 1976**, published in Notification No. G.S.R. 418(E), in Gazette of India, dated the 23rd June, 1976. [Placed in Library. See No. LT-11097/76].

(2) A copy each of the following Reports (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) **Annual Report of the Haryana Agro-Industries Corporation Limited, Chandigarh**, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11098/76].
- (ii) **Annual Report of the Tamil Nadu Agro-Industries Corporation Limited, Madras**, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11099/76].

ACCOUNTS OF I.I.T., MADRAS FOR 1973-74
ANNUAL ACCTS. OF UGC FOR 1973-74,
VICTORIA MEMORIAL (AMDT.) RULES,
1976 & TAMIL NADU PRIVATE COLLEGES
(REGULATIONS) ACT, 1976

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (SHRI
D. P. YADAV): I beg to lay on the
Table:—

- (1) A copy of the Certified Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras for the year 1973-74 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology

Act, 1961. [Placed in Library. See No. LT-11100/76].

(2) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi for the year 1973-74 together with the Audit Report thereon, under sub-section (4) of section 10 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-11101/76].

(3) A copy of the Victoria Memorial (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 797 in Gazette of India dated the 5th June, 1976, issued under section 5 of the Victoria Memorial Act, 1903. [Placed in Library. See No. LT-11102/76].

(4) A copy of the Tamil Nadu Private Colleges (Regulation) Act, 1976 (President's Act No. 19 of 1976) (Hindi and English versions) published in Gazette of India dated the 17th April, 1976 under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-11103/76].

12.01 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Factories (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 11th August, 1976."

(ii) "In accordance with the provisions of rule 111 of the Rules of